

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 91 OF 2017

Dated: 24th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Krishnesh Bapat

Counsel for the Respondent(s) : Mr. Manu Seshadri
Ms. Tanvi Rana for R-1

Mr. Ravin Dubey
Mr. Anurag Naik, DGM (*Rep.*) for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **16.10.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj